

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/158/2016
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Pragadeesh .
FOR
K. MOORTHY.

Counsel for petitioner.

B. Pragadeesh .

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner prayed time for submitting arguments. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc